

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that on **18th January, 2021:**

I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

II

Urgent mentioning of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** are allowed before the **Hon'ble Smt. Justice M. S. Jawalkar.**

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 16.01.2021

(Kiran A. Bagi)

Registrar (Judicial)